

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 632 of 2019

IN THE MATTER OF:

Bank of Baroda

...Appellant

Versus

Mrs. Deepa Venkat Ramani, R.P & Anr.

...Respondents

Present

For Appellant: Mr. Deepak Tyagi and Mr. Pawan Shuklas Advocates.

**For Respondent: Ms. Nidhi Saini, Advocate for Intervener
Mr. K.S. Mahadevan and Ms. Swati Bansal Advocates for R-2
Mr. P.R. Raman R-1 in Person.**

ORDER

13.08.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 11th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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